

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3701  
ANSWERED ON MONDAY THE 24<sup>TH</sup> MARCH, 2025  
Chaitra 3, 1947 (SAKA)**

**Criteria to Evaluate Success of PMIS and PMIS Cell**

**3701. Shri Dineshbhai Makwana:**  
**Shri Pradeep Kumar Singh:**  
**Smt. Mahima Kumari Mewar:**  
**Shri Shrirang Appa Chandu Barne:**  
**Shri Praveen Patel:**  
**Shri Basavaraj Bommai:**  
**Shri Lumba Ram Chaudhary:**  
**Shri Bhojraj Nag:**  
**Shri Jaswantsinh Sumanbhai Bhabhor:**  
**Smt. Bharti Pardhi:**  
**Shri Chandan Chauhan:**  
**Shri Chavda Vinod Lakhamshi:**  
**Shri Dilip Saikia:**  
**Shri Damodar Agrawal:**  
**Smt. Sandhya Ray:**  
**Shri P P Chaudhary:**  
**Shri Ramesh Awasthi:**  
**Shri Bidyut Baran Mahato:**  
**Shri Chintamani Maharaj:**  
**Shri Yogender Chandolia:**  
**Shri Janardan Mishra:**  
**Smt. Shobhanaben Mahendrasinh Baraiya:**  
**Shri Alok Sharma:**  
**Smt. Roopkumari Choudhary:**  
**Ms Kangna Ranaut:**  
**Smt. Aparajita Sarangi:**  
**Dr. Bholu Singh:**  
**Shri Naba Charan Majhi:**  
**Shri Manoj Tiwari:**  
**Shri Kanwar Singh Tanwar:**  
**Shri Madhavaneni Raghunandan Rao:**  
**Shri Ravindra Shukla Alias Ravi Kishan:**  
**Shri Bajrang Manohar Sonwane:**  
**Shri Khagen Murmu:**  
**Dr. Rajesh Mishra:**

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

**(a) whether the Government has laid down any criteria to evaluate the success of internships provided under the Prime Minister Internship Scheme (PMIS) and if so, the details thereof;**

- (b) whether any financial or non-financial incentives are being provided to the companies participating in the said scheme and if so, the details thereof;**
- (c) whether the Government has fixed any specific guidelines for companies to set up in-house PMIS cells and if so, the number of companies that have set up in-house cells so far;**
- (d) whether there is any dedicated monitoring system to assess the effectiveness of the said internal cells and if so, the measures/steps taken by the Government to ensure that companies from all sectors including MSMEs actively participate in the said scheme; and**
- (e) whether there is any mechanism to track and assess skill enhancement of interns during and after the said programme and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**[SHRI HARSH MALHOTRA]**

**(a) : The Prime Minister's Internship Scheme (PMIS) was announced in the Budget 2024-25. It aims to provide internship opportunities to one crore youth in top 500 companies in five years. As an initiation to this Scheme, Ministry of Corporate Affairs has launched a Pilot Project of the Scheme on 3rd October, 2024, which is targeted to provide 1.25 lakh internship opportunities to the youth. Guidelines containing details for Prime Minister's Internship Scheme - Pilot Project are available at <https://pminternship.mca.gov.in>.**

**In accordance with the Guidelines of the PM Internship Scheme Pilot Project, a Monitoring and Steering Committee comprising of different stakeholders including industry representatives, state governments, various departments/ministries of the central government, has been constituted to oversee design, implementation, operations and other aspects of the Scheme. Further, a concurrent Monitoring, Evaluation and Learning (MEL) framework is also provided to enable tracking of the outcomes as well as ensure corrective actions during the course of implementation of the pilot project. A dedicated dashboard has been developed to monitor various key performance indicators (KPIs) such as number of the internships offered, applications received, selections by the companies, grievances raised etc.**

**Further, the Ministry of Corporate Affairs (MCA) is gathering feedback from various stakeholders to analyze the scheme's impact as it continues to be implemented.**

**(b): The Guidelines of the PM Internship Scheme has a provision to recognize and award companies based on their exceptional performance, innovation, and other criteria.**

**(c): Government has not fixed any specific guidelines for companies to set up in-house PMIS cells.**

**(d): As the participation of the companies in the scheme is voluntary, government has not set up any dedicated monitoring system to assess the effectiveness of the internal cells set up by the companies.**

**The guidelines provide that in case the partner company cannot directly provide internship opportunities, it may tie-up with companies in its forward and backward**

**supply chain (e.g. suppliers/ customers/ vendors) or other companies/institutions in its group; or otherwise, which may include MSMEs.**

**(e): As per the Guidelines of the PM Internship Scheme – Pilot Project, the companies are expected to provide the person an actual working experience on a skill in which the company is directly involved. The companies are also required to strictly ensure that at least half of the internship period would be in the actual work/ real-life business environment. Further, the Guidelines also provide that companies shall follow their own mechanism for assessing the candidates on a periodic basis.**

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